

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/251/2018

Date of decision: 21.02.2019

**CORAM: ...
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Dr. Virender Singh Lather, Aged 62 years,
S/o Sh. Prit Singh Lather,
Former Principal Scientist (Genetics & Cytogenetic),
ICAR-Indian Agricultural Institute, New Delhi and
R/o Laal Kothi, GT Road, Pritam Nagar, Karnal-132001.
Group A.

... APPLICANT

VERSUS

1. The Director General,
Indian Council of Agricultural Research (ICAR),
Krishi Bhawan, New Delhi-110001.
2. The PPO Office,
SBI-CPPC, Plot No.1-2,
Sector-5, Panchkula, Haryana.

... RESPONDENTS

PRESENT: Sh. Pulkit Dagar, counsel for the applicants.

Sh. R. K. Sharma, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that by a large this petition has been rendered infructuous, and the only grievance that survives is with regard to payment of interest to which, learned counsel for the respondents submitted that if applicants submit a representation in that regard, then the respondents will consider the same in accordance with law.
2. In view of the above, we dispose of this O.A. as infructuous but, with a direction to the respondents that if applicants submit a representation for award of interest, on any of the delayed payment, within a period of two weeks from the date of receipt of certified copy of this order, then the respondents will consider and decide the same by passing a reasoned and speaking order within two months thereafter.
3. No costs.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 21.02.2019.
Place: Chandigarh.

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